

DIVISION BENCH
COURT - II

O-225

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/232(KB)2021

**CORAM: 1. HONBLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HONBLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 08TH JULY 2024

IN THE MATTER OF	RAGHAV BHALOTIA VS BALLYGUNGE HOLDINGS PVT. LTD.
UNDER SECTION	SEC. 58(3) SEC. 59 SEC. 241(1) SEC. 242(4) SEC. 244(1) APPLICATION UNDER ANY OTHER PROVISIONS

Appearance (via video conferencing/physically)

Mr. D.N. Sharma, Adv.] For the Petitioner
Mr. Shailendra Jain, Adv.]
Mrs. Swati Agarwal, Adv.]

ORDER

1. Due to paucity of time, this matter could not be taken up for hearing.
2. List this matter on **6th September, 2024**.

**Anamitra Pal
Court Officer**